

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11326-11327/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

BHANU PRATAP SINGH

Respondent(s)

IA No. 284158/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 186858/2023 - EXEMPTION FROM FILING O.T.

Date : 11-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Tanmaya Agarwal, AOR (N/P)

Mr. Divyanshu Sahay, Adv.

Mr. Wrick Chatterjee, Adv.

Mrs. Aditi Agarwal, Adv.

For Respondent(s) :

Mr. Gopal Shankarnaraynan, Sr. Adv. (N/P)

Mr. Pradeep Aggarwal, Adv.

Mr. Lal Pratap Singh, Adv.

Mr. Umesh Pratap Singh, Adv.

Mr. Arjun Aggarwal, AOR (N/P)

Mr. Vishal Singh, Adv.

Mr. Aman Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. None appears for the parties. Re-list the appeals after four weeks.
2. Interim order, if any, shall continue till the next date of hearing.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)